

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.429
TO BE ANSWERED ON THE 19TH NOVEMBER, 2019

PM KISAN MAAN DHAN YOJANA

429. DR. HEENA GAVIT:
SHRI GAJANAN KIRTIKAR:
SHRI SHRIRANG APPA BARNE:
SHRI VINAYAK RAUT:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI MOHANBHAI KALYANJI KUNDARIYA:
SHRI HEMANT SRIRAM PATIL:
SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI BIDYUT BARAN MAHATO:
DR. DNV SENTHILKUMAR.S.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has recently launched PM Kisan Maan Dhan Yojana, a pension scheme for small and marginal farmers who do not have sufficient savings to provide them social security, if so, the details thereof along with the aims, salient features and objectives behind the move;
- (b) the eligibility criteria fixed by the Government to avail pension under this Yojana and the States wherein this scheme is likely to be initiated;
- (c) the targeted farmers who are likely to be benefited and the number of small and marginal farmers who have enrolled in this Yojana, State-wise including Gujarat;
- (d) the ratio of contribution to be made by small and marginal farmers and the Union Government under this Yojana;
- (e) whether the Government has made any provision to deposit minimum amount for farmers under this scheme and if so, the details thereof;
- (f) whether the Government has identified Pension Fund Manager and also responsible for Pension pay out to farmers and if so, the details thereof;
- (g) the details of the targets set by the Government there under;
- (h) the details of the funds allocated/ released by the Government under the scheme, State-wise including Gujarat; and
- (i) the various steps taken by the Government to create awareness about and for the successful implementation of this Yojana?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Yes Sir. With a view to provide social security net for the Small and Marginal Farmers (SMF) as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood, the Government has launched a new Central Sector Scheme, namely, the Pradhan Mantri Kisan Maan-Dhan Yojana (PM-KMY). Under this Scheme, a minimum fixed pension of Rs.3,000/- is provided to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years. It is a voluntary and contributory pension scheme, with entry age of 18 to 40 years. The beneficiary can opt to become member of the Scheme by subscribing to a Pension Fund managed by the Life Insurance Corporation of India (LIC). The beneficiary is required to make a monthly contribution of between Rs.55/- to Rs.200/- to the Pension Fund, depending on the age of entry into the Scheme, with provision of equal contribution by the Central Government. Exit from the scheme may be voluntarily or on failure of contribution or on demise. On exit from the scheme, the beneficiary will receive his/her accumulated share and the Government's contribution will be deposited in the LIC Fund. After the subscriber's death, the spouse or heir shall be entitled to receive 50% of the pension as family pension, provided he/she is not already an SMF beneficiary of the Scheme. On the death of the subscriber during the period of contribution, the spouse shall have the option of continuing the Scheme by paying regular contribution.

(b): All Small and Marginal Farmers in the country, who are of the age of 18 years and above and up to the age of 40 years, and who do not fall within the purview of the exclusion criteria, are eligible to avail the benefits of this Scheme.

(c): The Scheme aims to cover around 3 crore beneficiaries. As on 14/11/2019, 18,29,469 farmers in the country have been registered under the Scheme, including 61,496 farmers of Gujarat. The State-wise details are annexed.

(d) & (e): The ratio of contribution to be made by small and marginal farmers and the Union Government under this Yojana is 1:1. Government contribution under the Scheme is equal to the monthly contribution made by the farmer, which varies from Rs.55/- to Rs.200/- depending on the age of entry.

(f): Yes, Sir. The Life Insurance Corporation of India (LIC) is the Pension Fund Manager for the Scheme.

(g): PM-KMY Scheme aims to cover around 3 crore Small and Marginal Farmers.

(h): A budgetary provision of Rs.900 Crore has been made for the year 2019-20. There is no State-wise allocation of funds under the Scheme.

(i): Apart from the electronic and print media, wide publicity has been given to the Scheme through social media as well. The implementing agencies, the State / UT Governments and the Common Service Centres (CSCs), have also been roped in for wide publicity through their own resources. The Village Level Entrepreneurs (VLEs) of the CSCs who are field level functionaries, have also been provided incentives for ensuring maximum enrolment of farmers under the Scheme.

ANNEXURE

State/UT-wise enrollment figure under PM-KMY

State	Registration
Haryana	400604
Jharkhand	241971
Bihar	240854
Uttar Pradesh	238248
Chhattisgarh	198344
Odisha	136319
Tamil Nadu	94519
Maharashtra	72556
Gujarat	61458
Madhya Pradesh	51727
Andhra Pradesh	30077
Karnataka	29815
Rajasthan	27934
Punjab	11559
Telangana	7267
Assam	5014
Himachal Pradesh	2345
Arunachal Pradesh	2043
West Bengal	1894
Uttarakhand	1562
Kerala	751
Nagaland	704
Chandigarh	528
Andaman and Nicobar Islands	519
Jammu and Kashmir	435
Tripura	386
Dadra and Nagar Haveli	159
Goa	136
Daman and Diu	118
Manipur	117
Delhi	89
Puducherry	87
Mizoram	84
Lakshadweep	71
Meghalaya	26
Sikkim	23
Total	1829469
